Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 52, 67, 68, 69 of 2012

Dated : 21st February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 52 of 2012

In the matter of:

M/s Ferro Alloys Corporation Ltd.Appellant(s) Versus Orissa Electricity Regulatory Commission & Ors.Respondent (s)

Appeal No. 67 of 2012

In the matter of:

M/s Tata Steel Ltd.Appellant(s) Versus Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Appeal No. 68 of 2012

In the matter of:

M/s OCL India Ltd.Appellant(s) Versus Orissa Electricity Regulatory Commission & Anr.Respondent (s)

<u>Appeal No. 69 of 2012</u>

In the matter of:

M/s Balasore Alloys Ltd.Appellant(s) Versus Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant (s):	Mr. M.G. Ramachandran
	Mr. P.P. Mohanty
	Mr. R.M. Patnaik

Counsel for the Respondent(s):

Mr. B.K. Nayak and Mr. Rutwik Panda for R.1 Mr. Amit Kapur with Ms. Deepeika Kalia, Amicus Curiae Mr. Buddy A. Ranganadhan

ORDER

The Learned Counsel for the Appellant has finished his arguments.

Post the matter for making reply submissions by the Respondent

- 'Commission' on <u>22.02.2013 at 12.00 Noon.</u>

(V.J. Talwar) (Rakesh Nath) Technical Member Technical Member (Justice M. Karpaga Vinayagam) Chairperson

mk/sm